

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **03.02.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),**  
**Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 23/2026 For Stay IA No. 58/2026	Tamilnad Mercantile Bank Ltd Vs Radhakrishnan Dharmarajan, Erst RP & Monitoring Agent of Coastal Energen Pvt Ltd	Mr. D Ebenezar Inbaraj	
2.	Comp App (AT) (CH) No. 13/2026 For Direction IA No. 197, 198 & 199/2026	Dr. Ashok Bakthavathsalam Director & Shareholder Empereal- KDGS Renewable Energy Pvt Ltd & 2 Ors. Vs Empereal-KGDS Renewable Energy Pvt Ltd & 2 Ors.	Mr. Pawan Jhabakh	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 49/2026 For Additional Docs. IA No. 202/2026 Delay in refileing IA No. 203/2026 For Stay IA No. 204 & 205/2026 For Direction IA No. 206 & 207/2026  <b>(With Defects)</b>	Badri Prasad & 4 Ors. Vs Alok Kumar Agarwal Erst RP, Furnace Fabrica (India) Limited & Anr.	Mr. Pawan Jhabakh	
4.	Comp App (AT) (CH) (Ins) No. 63/2026 For Condone Delay IA No. 158/2026 For Stay IA No. 159/2026  <b>(With Defects)</b>	Madhucon Infra Ltd Vs State Bank of India & Ors.	Mr. Raja Shekar Rao Slavaji	

5.	Comp App (AT) (CH) (Ins) No. 72/2026 For Exemption IA No. 186 & 187/2026 For Stay IA No. 188/2026 For Condone Delay IA No. 189/2026 <b>(With Defects)</b>	Lulu IT Infrabuild Pvt Ltd Vs Kattera India Pvt Ltd, through its RP Pankaj Srivastava & Anr.	Mr. Pradeep Joy	
6.	Comp App (AT) (CH) No. 14/2026 For Stay IA No. 201/2026 <b>(With Defects)</b>	Jana Chaitanya Housing Pvt Ltd & 2 Ors Vs Sriram Bhaskar	Mr. M Srinivasa Swaroop	Mr. Sheetal Srikanth For Caveator

For Admission (After Notice)

(Requests for adjournment in Item No. 7 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani – R1 Khaitan Legal Associates-R2 & R3
8.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthi, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr.	Mr. Y Suryanarayana	Mr. R Imayavaramban R1 Ms. MS Mano Ranjani R2
9.	Comp App (AT) (CH) No. 112/ 2023 For Interim Relief IA No. 1387/2023	Gireesh Sanghi Vs SKK Zippers Pvt Ltd & 10 Ors  <b>WITH</b>	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
10.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/202	Gireesh Sanghi Vs Sanghi Poly Zips Pvt Ltd & 10 Ors  <b>WITH</b>	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
11.	Comp App (AT) (CH) No. 119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt Ltd & 10 Ors.  <b>WITH</b>	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9

12.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors.  <b>WITH</b>	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
13.	Comp App (AT) (CH) No. 58/2024 For Direction IA No. 865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors.  <b>WITH</b>	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
14.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt Ltd & 10 Ors  <b>WITH</b>	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
15.	Comp App (AT) (CH) No. 02/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors.  <b>WITH</b>	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
16.	Comp App (AT) (CH) No. 03/2025 For Direction IA No. 30/2025	Gireesh Sanghi Vs Sanghi Threads Pvt Ltd & 10 Ors.  <b>WITH</b>	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
17.	Comp App (AT) (CH) No. 04/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt Ltd & 10 Ors.  <b>WITH</b>	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
18.	Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Exemption IA No. 42/2025	Gireesh Sanghi Vs SZF Pvt Ltd & 10 Ors	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8

19.	Comp App (AT) (CH) (Ins) No. 448/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Ltd Vs V. Venkatachalam, Erstwhile RP, United Seamless Tubular Pvt Ltd.	Mr. Ajay Bhargava	Mr. Y Suryanarayana
20.	Comp App (AT) (CH) (Ins) No. 130/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & Anr. <b>WITH</b>	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2
21.	Comp App (AT) (CH) (Ins) No. 132/2024 For Stay IA No. 357/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & 2 Ors	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2 Mr. Vipul Jai- R3
22.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay <b>WITH</b>	Mr. Ankur Goel	Mr. VV Sivakumar
23.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay <b>WITH</b>	Mr. Ankur Goel	Mr. VV Sivakumar
24.	Comp App AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co & 3 Ors. <b>WITH</b>	Mr. VV Sivakumar	Mr. Ankur Goel R1
25.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors <b>WITH</b>	Mr. VV Sivakumar	
26.	Comp App (AT) (CH) (Ins) No. 466/2024 For Exemption IA No. 1271/2024	Sansar Investment & Finance Company Pvt Ltd. Vs Atlantic Spinning and Weaving Mills Ltd Through its Liquidator, Sujata Chattopadhyay <b>WITH</b>	Mr. Ankur Goel	Mr. VV Sivakumar

27.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors.  <b>WITH</b>	Mr. Ankur Goel	Mr. VV Sivakumar- R1
28.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1
29.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Rohan Aloor- R2
30.	Comp App (AT) (CH) (Ins) No. 467/2024	Sri Ekshwaka Sands Pvt Ltd. Rep by Anuradha Aggarwal, RP Vs Potti Bhaskar, Proprietor, Gayatri Minerals & 5 Ors	Mr. T Ravichandran	
31.	Comp App (AT) (CH) (Ins) No. 22/2025 For Stay IA No. 102/2025	CS Hari Kumar Vs Sovereign Developers and Infrastructure Ltd. Rep by its RP, Balakrishnan V	Mr. Sai Srujan Tayi	
32.	Comp App (AT) (CH) No. 93/2025 For Urgent Hearing IA No. 883/2025 For Stay IA No. 884/2025	Kovai Purani Finance Pvt Ltd & 4 Ors. Vs S. Narayanaswamy	Ms. S Manjula Devi	Mr. Prithvi Raj JS
33.	Comp App (AT) (CH) No. 111/2025 For Stay IA No. 1263/2025	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Venugopala Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Venugopala Agro Farms Pvt Ltd & Anr.  <b>WITH</b>	Mr. Raja Shekar Rao Salvaji	Mr. BV Satish Kumar, PCS- R1
34.	Comp App (AT) (CH) No. 112/2025 For Stay IA No. 1265/2025	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd & Anr.	Mr. Raja Shekar Rao Salvaji	Mr. BV Satish Kumar, PCS- R1

35.	Comp App (AT) (CH) (Ins) No. 283/2025	Satya Devi Alamuri Liquidator of GB Engineering Enterprises Pvt Ltd Vs The Assistant Provident Fund Commissioner & Recovery Officer, Employees' Provident Fund Organization & 7 Ors	Mr. S Satish	Mr. PK Panneer Selvam R1 Mr. V Manivannan R2
36.	Comp App (AT) (CH) (Ins) No. 392/2025	Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr. <b>WITH</b>	Ms. CS Alpa Jain, PCS	Mr. Ravi Rajagopalan R1 Mr. Pranav Gopalakrishnan R2
37.	Comp App (AT) (CH) (Ins) No. 417/2025 For Stay IA No. 1197/2025	Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr	Ms. CS Alpa Jain, PCS	Mr. Ravi Rajagopalan R1 Mr. Pranav Gopalakrishnan R2
38.	Comp App (AT) (CH) (Ins) No. 652/2025 For Stay IA No. 1814/2025	James Richard Samuel Suspended Director and Shareholder of A&N Seaways and Projects Pvt Ltd Vs Allianz Bulk Carriers DMCC & Anr	Mr. S Aravindan	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) (Ins) No. 179/2022	The Regional Provident Fund Commissioner Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors. <b>WITH</b>	Mr. K Panneer Selvam	Mr. Akash Srivastava R4
40.	Comp App (AT) (CH) (Ins) No. 229/2022 For Stay IA No. 490/2022	M. Vigneshwaran The Regional Provident FundCommissioner II/OIC, EPFO Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha R1 Mr. KK Vigneshwar R2, R3 Mr. Akash Srivastava R4
41.	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	EM Najeeb Ellias Mohammed, Personal Guarantor of Green Gateway Leisure Ltd. Vs Union Bank of India & Anr <b>WITH</b>	Dr. KS Ravichandran, PCS	Mr. Varun Srinivasan R1

42.	Comp App (AT) (CH) (Ins) No. 175/2024 For Stay IA No. 474/2024	EM Najeeb Elias Mohammed, Personal Guarantor of Green Gateway Leisure Ltd. Vs Union Bank of India & Anr	Mr. Mayan H Jain	Mr. Varun Srinivasan R1
43.	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt Ltd Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
44.	Comp App (AT) (CH) (Ins) No. 187/2025	Sakku Bai Devarajulu Vs V. Mahesh, Liquidator of Nagarjuna Oil Corporation Ltd.	Mr. J Manivannan	Mr. S Satisch

**02.00 PM**

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
2.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No. 374 & 375/2025 For Interim Relief IA No. 376 & 1514/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli R1 Mr. Vishnu Mohan R2

**INSTRUCTIONS FOR SMOOTH VC HEARINGS**

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.  
(044-28880500), or through email on **e-mail ID: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)**

**Copy to:**

**By the order of Hon'ble Member (Judicial)**

**Chennai Bench**

- Notice Board**
- Website: [www.nclat.nic.in](http://www.nclat.nic.in)**